## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No. | T.P. No.      | Purpose                | Section  | Name of the Parties<br>M/s. / Mr.                           |
|-------------------------|---------------|------------------------|----------|---|
| CP 07/2008              | TP<br>09/2016 | For Clarifica-<br>tion | 397/ 398 | M. Leela & 4 Others Vs T.R. Mills Pvt.<br>Ltd., & 4 Others. |

| SL. NAME (IN CAPITAL) |                               | SIGNATURE |
|-----------------------|-------------------------------|-----------|
| NO. & PHONE NUMBER    | <b>REPRESENTATION TO WHOM</b> |           |

## ORDER

Matter is listed today for clarification. In this matter both sides are submitted their arguments and today it was listed for orders. Suo-moto re-opened today, since both sides already submitted their arguments. Therefore, matter is again reserved for orders.

Member (T)

Member (J)